

**GOVT OF NCT OF DELHI  
DELHI DISASTER MANAGEMENT AUTHORITY**

F.6/DDMA/COVID-19/16

Dated: 02.04.2020

**ORDER**

Whereas, National Disaster Management Authority (NDMA) and Delhi Disaster Management Authority (DDMA) is satisfied that the country (including NCT of Delhi) is threatened with the spread of COVID-19 epidemic, which has already been declared as a pandemic by the World Health Organisation, and has considered it necessary to take effective measures to prevent its spread across the implementation of various measures across the country while ensuring maintenance of essential services and supplies, including health infrastructure;

And whereas, the Govt of India has notified a lockdown all over India (including NCT of Delhi), w.e.f. 25<sup>th</sup> March 2020 till midnight of 14<sup>th</sup> April 2020 to curb the menace of COVID-19;

And whereas, Delhi Disaster Management Authority has issued various orders/instructions from time to time to all concerned Authorities, including District Magistrate of all eleven Districts of Delhi;

And whereas, the Disaster Management Act 2005, provides powers and functions of District Disaster Management Authority which has been established in all eleven Districts of Delhi and also provides that District Disaster Management Authority shall hold meetings for all purposes of the DM Act as and when necessary;

Now, therefore, considering the present situation of COVID-19, it is hereby directed that the District Magistrate/Chairperson of District Disaster Management Authority of all eleven districts of Delhi shall hold the meetings of District Disaster Management Authority regularly and a copy of minutes of the meetings be sent to Delhi Disaster Management Authority at [ddma.ceo@gmail.com](mailto:ddma.ceo@gmail.com). All the official members of District level authority must attend meetings in person without fail.



**(Vijay Dev)  
Chief Secretary  
Delhi**

**To  
All District Magistrates, GNCT of Delhi**

F.6/DDMA/COVID-19

**Copy to:-**

1. Pr. Secretary to Hon'ble LG, Delhi/Chairperson (DDMA).
2. Addl. Secretary to Hon'ble CM, Delhi.
3. Addl. Chief Secretary (Home), Delhi
4. Commissioner of Police, Delhi
5. Pr. Secretary (Revenue), Delhi/Convener-Cum member (DDMA).
6. Secretary (Health & Family Welfare), GNCTD
7. SO to Chief Secretary, Delhi/Chairman, SEC (DDMA).